GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION LOK SABHA UNSTARRED QUESTION NO.336 TO BE ANSWERED ON 19.07.2018

NRDWP

†336.SHRI NIHAL CHAND: SHRIMATI RANJANBENBHATT:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the steps taken by the Union Government for the effective implementation of the National Rural Drinking Water Programme (NRDWP);
- (b) whether the Government proposes to grant special assistance to the rural areas in the country for tackling the problem of drinking water shortage;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the amount of assistance provided to various States including Rajasthan along with the effective steps taken to tackle the problem of drinking water shortage in the country including Delhi under NRDWP during the last one year, Statewise?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Rural Water Supply is a State subject. Ministry of Drinking Water & Sanitation under the centrally sponsored National Rural Drinking Water Programme (NRDWP) provides financial & technical assistance to State Governments for rural drinking water supply. The Ministry has restructured National Rural Drinking Water Program (NRDWP) to make it competitive, outcome based and result oriented which will help in attaining the ultimate goal.
- (b) & (c)As per restructured NRDWP, funds under NRDWP are released to States on the basis of pre-approved criteria and there is no provision of giving special assistance to states. However, to tackle Arsenic and Fluoride, National Water Quality Sub Mission (NWQSM) has been launched in March, 2017 through which affected States are getting focused funding within overall NRDWP.
- (d)During the last financial year 2017-18, the State wise details of amount of assistance provided to various States including Rajasthan is at **Annexure.** This Ministry provides financial and technical assistance only for rural areas of the country. Delhi being the urban area does not come under the purview of this Ministry.

		Annexur
Amo	ount of assistance provided under NRDWP t	to States / UTs during 2017-18
(Rs. in Crores) Annexure referred to in part (d) of LS UnstarredQ.No. 336 dated 19.07.2018		
1	ANDAMAN & NICOBAR	0.00
2	ANDHRA PRADESH	233.09
3	ARUNACHAL PRADESH	84.69
4	ASSAM	474.80
5	BIHAR	355.60
6	CHHATTISGARH	49.84
7	GOA	0.00
8	GUJARAT	290.86
9	HARYANA	88.82
10	HIMACHAL PRADESH	101.85
11	JAMMU & KASHMIR	325.33
12	JHARKHAND	209.09
13	KARNATAKA	365.81
14	KERALA	95.16
15	MADHYA PRADESH	135.51
16	MAHARASHTRA	282.47
17	MANIPUR	66.25
18	MEGHALAYA	85.91
19	MIZORAM	46.10
20	NAGALAND	17.88
21	ODISHA	83.59
22	PUDUCHERRY	0.00
23	PUNJAB	173.29
24	RAJASTHAN	714.24
25	SIKKIM	17.51
26	TAMIL NADU	185.10
27	TELANGANA	843.56
28	TRIPURA	83.93
29	UTTAR PRADESH	472.42
30	UTTARAKHAND	110.28
31	WEST BENGAL	996.68
	Total	6,989.66